

EMPANELLEMENT OF VALUERS IN STATE BANK OF INDIA FOR BANGALORE CIRCLE.

The following is the matter for putting up the advertisement in the Bank's Web site.

Quote

Applications are invited from eligible Engineers, valuers / valuer firms, who are having a minimum of three years experience, for empanelment in State Bank Of India for the Bangalore Circle for Bangalore and Other than Bangalore centers, as Valuers of both movable and immovable Assets.. All the existing valuers on the Bank's panel as well as new applicants may submit the following for empanelment through any one of the branches/ RACPCs / SMECCs and Administrative offices of the Bank.

- i. Application and Bio Data form along with Degree/ Diploma certificate.**
- ii. Copy of membership certificate of Indian Institute of Valuers.**
- iii. Copy of approval as Valuer under Section 34AB of Wealth Tax Act, 1957 by Income Tax authorities.**
- iv. Experience certificates, if any.**

The applications may be submitted up to 5th July 2012. On receipt of the applications the Bank will scrutinize the applications and select the necessary number of applicants, based on experience, competence in handling such work and locational advantage etc. On completion of the selection formalities, as valuers, the empanelled list of valuers will be valid for a period of one year or till further review. The Bank reserves the right to choose the necessary number of applicants among the applications received. A periodical review of the performance will be carried out based on the feed back received from the branches and in case of adverse remarks, a valuer may be depanelled also. The Bank reserves the right to reject any of the application without giving any reason. The decision of the Bank in regard to the selection and empanelment will be final and binding.

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EMPANELLMENT OF STOCK AUDITORS IN STATE BANK OF INDIA FOR BANGALORE CIRCLE.

The following is the matter for putting up the advertisement in the Bank's Web site.

Quote

Applications are invited from companies / firms of Chartered /Cost Accountants with at least three years experience, for empanelment in State Bank Of India for the Bangalore Circle for Bangalore and Other than Bangalore centers, as Stocks charged/to be charged to the Bank. All the existing auditors on the Bank's panel as well as new applicants may submit the following for empanelment through any one of the branches/ SMECCs and Administrative offices of the Bank.

- i. Application and Bio Data form along with Degree/Diploma certificate.**
- ii. Copy of membership certificate of Indian Institute Chartered Accounts / Cost Accountants.**
- iii. Copy of approval as Valuer under Section 34AB of Wealth Tax Act, 1957 by Income Tax authorities, if any.**
- iv. Experience certificates, if any.**

The applications may be submitted up to 5th July 2012. On receipt of the applications the Bank will scrutinize the applications and select the necessary number of applicants, based on experience, competence in handling such work, reasonableness of the charges and locational advantage etc. On completion of the empanelment formalities, as Auditors, the empanelled list of Auditors will be valid for a period of one year or till further review. The Applications received from the date of publication till the final date mentioned in therein, only will be considered. The Bank reserves the right to choose the necessary number of Auditors among the applications received. A periodical review of the performance will be carried out based on the feed back received from the branches. The Bank reserves the right to reject any of the application without giving any reason. The decision of the Bank in regard to the selection and empanelment will be final and binding.

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